

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6934 - JK (LD) of 2025

DATED:- 11 - 06 - 2025

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 11- 06 - 2025

No:- LAW-OIC/06/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


11.06.25

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 6934 – JK (LD) of 2025 dated 11.06.2025.

Sr No	Name of the Officer with Designation	Office	Case No /Title of the case
01	Er. Mohammad Amin Naik, Technical Officer	Managing Director, JKPTCL, Srinagar	OA No. 512/2025 titled Shiv Lal V/s UT and Ors.
02	Er. Mohammad Amin Naik, Technical Officer	Managing Director, JKPTCL, Srinagar	OA No. 508/2025 titled Ankush Bhardwaj V/s UT & Ors.
03	Er. Mohammad Amin Naik, Technical Officer	Managing Director, JKPTCL, Srinagar	OA No. 66/2025 titled Gh Nabi Shah V/s UT of Ors.
04	Er. Sukhdev Singh Kalsi Executive Engineer, JKPTCL Jammu	Technical Officer to Chief Enginner JKPTCL Jammu	OA No. 175/2025 titled Parvinder Kour V/s UT & Ors.
05	Er. Rafi Ahmad Executive Engineer	Executive Engineer, TLMD-VI Bemina JKPTCL, Sgr.	OA 391/2025 titled Shafiq Ahmad Wani V/s UT of J&K and Ors.
06	Er Ishtiyaq Ahmad Shora, Executive Engineer,	ED- BUDGAM	WP(C) No. 19/2024 titled M/s Tariq Stone Crusher V/s UT of J&K and Ors.
07	Smt. Misbah Arjumand, Under Secretary	Under Secretary, PDD	OA No. 130/2025 titled Mohd Rafiq Malik and ors V/s Ut of J&K and Ors.
08	Smt. Misbah Arjumand, Under Secretary	Under Secretary, PDD	LPA No. 25/2011 in SWP No. 227/2003 titled State of J&K and anr. V/s Ram Singh Manhas and Ors.
09	Smt. Misbah Arjumand, Under Secretary	Under Secretary, PDD	WP(C) No. 336/2023 titled Mohammad Jamal Sheikh and anr. V/s UT of J&K and ors.
10	Mr. Mohammad Yousuf	Executive Engineer, Electric Division Bijbehara.	WP (C) No. 1135/2023 titled Farooq Ahmad Ganie & Ors Vs Union Territory of Jammu and Kashmir and others.

Reyaz

Jm